

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.11.2023

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5330 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ashika Stock Broking Ltd. Vs. India Power Corporation Ltd.	Aniket Chaudhary
2.	I.A. No. 5326 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Spik Enviro Management Pvt. Ltd. Vs. Vision Earthcare Pvt. Ltd.	Abhinav Prakash Arya
3.	I.A. No. 5363 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Samyak Projects Pvt. Ltd. Vs. Atul Kumar Kansal & Ors.	Monish Surendran
4.	I.A. No. 5361 of 2023 in Comp. App. (AT) No. __ of 2023	Rajan Kapoor & Ors. Vs. Lavino Kapur Cottons Pvt. Ltd. & Ors.	Sharath Sampath
5.	I.A. No. 5358 of 2023 in Comp. App. (AT) No. __ of 2023	IDBI Trusteeship Services Ltd. Vs. Subhash Chandra & Ors.	Vikram B. Trivedi
6.	I.A. No. 5368 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Prerna Arora Vs. Maya Gupta	Sneha Botwe
7.	I.A. No. 5364 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sandeep Chandna Vs. Modi Distillery & Ors.	Nikhil Kumar Verma
8.	I.A. No. 5369 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vivek Khanna & Ors. Vs. Spaze Towers Pvt. Ltd.	Apoorva Thakral

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